

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------------------------	-------------	-----------

REPRESENTATION BY WHOM

1. Rohan Rajasekaran Counsel for Respdt
Preethi. S. Arasu
for Rajagopal & Raghuvaran
Advocates
N. Sivabalan Counsel for Petitioner N. Sivabalan

ORDER

Mr. N. Sivabalan, Counsel for Petitioner (Operational Creditor) present. Mr. Rohan Rajasekaran, Counsel for Respondent also present. Counsel for Petitioner filed affidavit and bank certificate under section 9(3)(b)and(c) of I&B Code, 2016. At request, time enlarged for filing counter and submission. Put up on 20.07.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)